

(a) whether Government is considering a proposal to run all coal washeries under one organisation; and

(b) if so, the decision taken in the matter?

The Minister of Mines and Fuel (Shri Alagesan): (a) and (b). There is no proposal, at present, to run all coal washeries under one organisation.

रुद्र सागर क्षेत्र में तेल

६७३. श्री रा० स० तिवारी : क्या खान और ईंधन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि असम के रुद्र सागर क्षेत्र में जो पड़ताल की गई है उसमें तेल पाये जाने की पूरी संभावना है ;

(ख) यदि हां, तो इसके निकाले जाने पर कितना व्यय होगा ; और

(ग) यह कार्य कब से शुरू हो सकेगा ?

खान और ईंधन मंत्री (श्री अलगेसन) :

(क) जी हां ।

(ख) इस स्थिति पर नहीं बताया जा सकता ।

(ग) २८-५-१९६० को अन्वेषणी कार्य शुरू हुआ । अब तक ६ कुएं व्यधित किये गये हैं । आगे अन्वेषण कार्य प्रगति पर है ।

Central Research Organisation for Graphic Arts

674. { **Shri Kajrolkar:**
Shri Yashpal Singh:
Shri A. S. Saigal:

Will the Minister of **Scientific Research and Cultural Affairs** be pleased to state:

(a) whether the Eleventh All India Printers' Conference has urged Government to establish a Central Research Organisation for Graphic Arts; and

(b) if so, what is the reaction of Government thereto?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) No such proposal has been received from the Printers' Conference.

(b) Does not arise.

Indian Economic Service

675. **Shri R. G. Dubey:** Will the Minister of **Home Affairs** be pleased to refer to the reply given to Unstarred Question No. 2615 on the 1st May, 1963 and state:

(a) whether the list of officials to be included in the Indian Economic Service has since been finalised; and

(b) if so, when it is likely to be published?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):

(a) The list has yet to be finalised.

(b) It will be published as soon as it is finalised.

Study of Languages in Delhi Schools

676. **Shri G. S. Musafir:** Will the Minister of **Education** be pleased to state:

(a) the class from which the second language is to be taught in the schools of Delhi Union Territory where the medium of instruction is Hindi and the minimum number of students required to start the subject;

(b) the class from which the second language is to be taught where the medium of instruction is not Hindi but and other language out of the fourteen approved under the Constitution of India; and

(c) the class from which the third language is to be taught where the medium of instruction is Hindi and the minimum number of students required to start the class for the introduction of third language?